# PATNA HIGH COURT

## NOTICE

Following Judicial Officers [whose candidature along with other Judicial Officers was rejected vide notice dated 21.06.2019 taking notice of the Order dated 10.05.2019 of the Hon'ble Supreme Court in the case of Dheeraj Mor Vs. Hon'ble High Court of Delhi, Special Leave to Appeal (C) No. 14156/2015 with W.P. (C) No. 414/2016 (X)] are selected for interview under the District Judge (Entry Level), Direct from Bar Exam-2019 in terms of the Order dated 11.03.2026 passed by the Hon'ble Supreme Court in Civil Appeal No. 3947 of 2020 (Rejanish K.V. versus K. Deepa & Ors.) and other connected cases & Order dated 22.05.2026 passed by the Hon'ble Apex Court in Miscellaneous Application No. 1249 of 2026 in Review Petition (Civil) No. 621 of 2021 in Civil Appeal No. 1698 of 2020 as well as upon consideration of their respective representations:-

| Sl. No. | Roll No. | Name of the candidate |
|---|---|---|
| 1 | 10297 | Sanjay Kumar |
| 2 | 12098 | Ranjeeta Kumari |
| 3 | 12249 | Upendra Sah |
| 4 | 12763 | Priya Shekhar |
| 5 | 12917 | Avinash Kumar |
| 6 | 13222 | Mohammad Ruknuddin |

**1.** The aforesaid notice dated 21.06.2019 stands modified to the above extent.

**2.** The information regarding the date of the interview will be given soon.

**3.** Candidatures of aforesaid selected candidates for interview are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.

**4.** The candidates are advised to be ready with their original documents/testimonials as detailed in the Advertisement so that they can upload the scanned copies of the same for the first stage verification at a short notice when the website/portal of the High Court shall be opened for the purpose.

**5.** The candidates are further advised to keep visiting the website of the Court regularly for further details / updates in the matter.

**By order of the Court**

**Dated : 02.09.2026**

**Registrar General**